

13. S.D. Hari Mandir Girls, Nabi Karim. [Translation]
14. Swami Shivanand Mem. School, Punjabi Bagh.
15. S.D.Gujarat Sec. School, Kirti Nagar.

Delhi Administration has not granted permission to run these public schools in the buildings of aided schools. In regard to the action against these schools, Delhi Administration is consulting their Law Department. Action against these schools, if any, will depend upon the advice of the Law Department of Delhi Administration.

[English]

Urban Sites for Educational Institutions in Punjab

4808. BABA SUCHA SINGH: Will the PRIME MINISTER be pleased to state:

- (a) the number of sites earmarked for educational institutions in urban estates in Punjab;
- (b) the number of such sites allotted to private institutions;
- (c) the criteria for such allotments; and
- (d) the difference of rate of fee charged by them?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) to (d). The information is being collected and will be laid on the Table of the House.

Release of Sikh Army Deserters

4809. S. ATINDER PAL SINGH: Will the PRIME MINISTER be pleased to state:

(a) the action so far taken about the release of Sikh army deserters who left their barracks after operation Blue Star in 1984;

(b) the benefits proposed to be made available to the next kin of the soldiers who died at that time;

(c) the time by which the jawans who are lodged in jails hundreds of miles away from their native districts and outside Punjab and 12 jawans lodged in Naini jail in Allahabad are likely to be released and the reasons for delay in their release;

(d) the total number of such army deserters, the number of those who were killed while preventing them from leaving their barracks and the number of those who are still in jails; and

(e) the number of deceased army deserters whose next of kin have been given financial assistance?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) All personnel except 15 have been released from civil jails.

(b) The following benefits have been given to the next of kin of the soldiers who died at that time.

- (i) Ordinary Family Pension.
- (ii) Army Group Insurance benefits.

(c) At present, there are only two Jawans lodged in Naini Jail (U.P.) and they will be transferred to jails in Punjab.